

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-315
IB-1634/ND/2019

IN THE MATTER OF:

M/s. Mitsubishi Elecator India Pvt. Ltd.

Vs

M/s. Ireo Pvt. Ltd.

...Applicant

...Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 04.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Adv. Kanuj

ORDER

Adjourn the matter to **01.04.2020.**

SD/-

(K.K. VOHRA)
MEMBER (T)

(Khushboo)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)